

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-501
CP No- 22/241/242/ND/2021

IN THE MATTER OF:

Satish Kumar
V/s
Venusstar Hospitality Pvt Ltd

....Applicant

....Respondent

SECTION

U/s SEC.241-242

Order delivered on 11.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. NEHA RANI, PRACTISING COMPANY SECRETARY
For the Respondent :

ORDER

Notice be issue against the respondents by all modes including email Id of the respondents. Affidavit of service must be filed within one week from today. List the matter on 30.03.2021.

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)